(e) and (f) Only a limited quantity of superior quality of pulses is allowed to be exported, so that the interests of the vulnerable sections of the society are not adversely affected. The maximum ceiling released for export of pulses during 1994-95 is! 10.000 Metric Tonnes. Since import of pulses is freely allowed, importers are free to import different varieties of pulses. The quantity of pulses imported and exported during the last three years are as follows :—

(Quantity in lakh tonnes)

| Year | Imported | Exported |
|---|---|---|
| 1990-91 . | 12.73 | 0.15 |
| 1991-92 . | 3.11 | 0.26 |
| 1992-93 . | 5.79 | 0.37 |

(g) The details are as follows :—

Quantity (in Kgs.)

| Country | Per Capita Production 1992 | Per Capita Consumption 1984-86 |
|---|---|---|
| India | 14.61 | 14.0 |
| China . . | 5.48 | 3.6 |
| Former USSR . | 27.76 | 2.4 |
| USA | 4.79 | 3.1 |

SOURCE : FAO Production Year Book 1992 and FAO Food Balance Sheet 1984-86.

## मध्य प्रदेश में भारतीय खाद्य निगम के गोदामों की भण्डारण क्षमता

4081. श्री शिवप्रसाद चनपुरिया : क्या खाद्य मंत्री यह बताने की कृपा करेंगे कि :

(क) भारतीय खाद्य निगम के गोदामों में खाद्यान्नों के भण्डारण हेतु कुल कितनी क्षमता है ;

(ख) भारतीय खाद्य निगम के गोदामों में कितनी मात्रा में खाद्यान्नों का भंडारण किया गया है और खाद्यान्नों की कितनी मात्रा खुले स्थान में पड़ी हुई है;

(ग) मध्य प्रदेश में भारतीय खाद्य निगम के स्वामित्व में कुल कितने गोदाम हैं और इन गोदामों की कुल भंडारण क्षमता कितनी है; और

(घ) भारतीय खाद्य निगम को पूरे देश में कुल कितनी भंडारण क्षमता की और आवश्यकता है और इस आवश्यकता को पूरा करने के लिए किस योजना का प्रस्ताव है ?



खाद्य मंत्रालय के राज्य मंत्री (कल्पनाथ राय) : (क) 1-1-1994 को स्थिति के अनुसार भारतीय खाद्य निगम के पास उपलब्ध गोदामों (ढके हुए और कैप) की कुल भंडारण क्षमता 234.58 लाख मीटरी टन है।

(ख) 1-1-1994 को स्थिति के अनुसार भारतीय खाद्य निगम के ढके हुए गोदामों के कुल 158.35 लाख मीटरी टन और कैप (खुले) स्थान में 26.85 लाख मी० टन खाद्यान्न भंडारित थे।

(ग) 1-1-1994 को स्थिति के अनुसार मध्य प्रदेश में भारतीय खाद्य निगम के पास कुल 152 गोदाम उपलब्ध हैं और 12.36 लाख मीटरी टन की भण्डारण क्षमता (ढकी हुई और कैप) उपलब्ध है।

(घ) मैक्रो स्तर पर, उपलब्ध स्टाक का भण्डारण करने के लिए वर्तमान भण्डारण क्षमता पर्याप्त है। तथापि, परिचालन अथवा प्रबन्धन संबंधी बाधाओं के कारण अत्यधिक वसूली वाले क्षेत्रों, प्रमुख उपभोक्ता क्षेत्रों जैसे कुछेक पाकेटों में समस्याएं उत्पन्न हो जाती हैं। ऐसी समस्याओं का समाधान करने के उद्देश्य से भारतीय खाद्य निगम के फील्ड अधिकारियों को अतिरिक्त भंडारण क्षमता किराये पर लेने के लिए पर्याप्त शक्तियां प्रत्यायोजित की गई हैं। भारतीय खाद्य निगम भी, जहां कहीं आवश्यकता सिद्ध हो जाती है, अतिरिक्त भंडारण क्षमता का निर्माण करता है। भारतीय खाद्य निगम की आठवीं योजना (1992—97) के दौरान 6.62 लाख मीटरी टन क्षमता का निर्माण करने का प्रस्ताव है।

## औद्योगिक लागत और मूल्य ब्यूरो की सिफारिशें

4082, श्रीमती चन्द्रिका अभिनंदन जैन : क्या खाद्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने चीनी का लेवी मूल्य निर्धारित करने के प्रयोजन से महाराष्ट्र को तीन क्षेत्रों (जोन) में बांटने की महाराष्ट्र सरकार की मांग को "औद्योगिक लागत और मूल्य ब्यूरो" को सौंप दिया है;

(ख) क्या "औद्योगिक लागत और मूल्य ब्यूरो" ने अपनी सिफारिशें प्रस्तुत कर दी हैं;

(ग) यदि हां, तो उनका ब्यौरा क्या है; और

(घ) यदि नहीं, तो इसके क्या कारण हैं ?

खाद्य मंत्रालय के राज्य मंत्री (श्री कल्पनाथ राय) : (क) और (ख) जी, हां।

(ग) औद्योगिक लागत और मूल्य ब्यूरो (बी० आई० सी० पी०) ने सिफारिश की थी कि दक्षिण महाराष्ट्र को दो जोनों अर्थात् दक्षिण महाराष्ट्र

(कोल्हापुर, सांगली और सातारा जिले) और मध्य महाराष्ट्र (पुणे, नासिक, अहमदनगर व शोलापुर जिले) में उप विभाजित कर दिया जाए । सरकार ने इन सिफारिशों को मान लिया है ।

(घ) प्रश्न ही नहीं उठता ।

**Storage Facility for Foodgrains in Maharashtra**

4083. DR. SHRIKANT RAMCHANDRA JICHKAR : Will the Minister of FOOD be pleased to state :

(a) whether the total storable food-grains can properly be stored in Maharashtra ;

(b) what is the total storage facility available to foodgrains produced in Maharashtra ;

(c) whether it is a fact that foodgrains are perished due to non-availability of storage ; and

(d) what is being done in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF I OOD (.SHRI KALP NATH RAI) : (a) and (b) Yes, Sir. The total storage capacity (covered & CAP) available with Food Corporation of India in Maharashtra as on 1-3-1994 is 17.85 lakh tonnes. The total stock of foodgrains is 14.18 lakh tonnes on the same date.

(c) and (d) No, Sir. No stock of foodgrains perished in Maharashtra due to non-availability of storage space.

**Demand and Production of Sugar**

4084. SHRI VIRENDRA KATARIA : Will the Minister of FOOD be pleased to state :

(a) the estimated figures of demand and production of sugar in the country during 1994-95 ; and

(b) the details of the incentives proposed to be given to sugar industry to boost up sugar production ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI KALP NATH RAI) : (a) The committee constituted to formulate the Development Programme for the sugar industry for the Eighth Five Year Plan fixed a target of 132.73 lakh tonnes of internal consumption and 134.13 lakh tonnes of production of sugar in the country for the 1994-95 sugar season.

(b) So far the Government has not announced any incentives to boost sugar production during 1994-95 season.

**Gur and Khandsari Industry**

4085. SHRI KRISHAN LAL SHARMA : Will the Minister of FOOD be pleased to state :

(a) whether it is a fact that Gur and Khandsari industries are a good source of rural employment in the country ;

(b) whether it is also a fact that these industries often suffer from the fall in Price of their products ; and

(c) if so, whether Government propose to fix minimum support price of these products as in the case of other agricultural products ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI KALP NATH RAI) : (a) Yes, Sir.

(b) The prices of Gur and' Khandsari are dependent on open market forces.

(c) No. Sir.

**Concession in Free Sale Sugar in Maharashtra**

4086. SHRI V. HANUMANTHA RAO : Will the Minister of FOOD be pleased to state : ...

(a) what decision Government have taken on Maharashtra Government's proposal that new sugar factories located in the high recovery zone should be given concession of 100 per cent free sale sugar for 10 years, the factories falling in medium recovery zone for 12 years and for factories in the low recovery zone for 15 years ;

(b) whether this would be made applicable to the state of Andhra Pradesh in case a favourable decision is taken in this regard ; and

(c) if the answer to part (a) above be in the negative, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRT KALP NATH RAI) : (a) and (c) While formulating the New Incentive Scheme, 1993, due considerations were given to the proposals of the Government of Maharashtra and incentives were provided at 100 per cent for 8 years for new sugar factories in High Recovery Area and 100 per cent for 9 years and 66 per cent for the 10th year for Other Recovery Area in the New Incentive Scheme announced on 10-3-1993. So far as recovery zone is concerned, Maharashtra falls in the High Recovery Area whereas Andhra Pradesh falls in Other Recovery Area.

(b) Does not arise.